

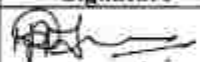
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.264/252/HDB/2017
NAME OF THE COMPANY	Accendere Info Technologies Pvt Ltd
NAME OF THE PETITIONER(S)	Accendere Info Technologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sri preeti Duggirala	Advocate	733108705	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

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Heard Ms.Siri Preeti Duggirala, Learned Counsel for the Applicant Company.

Separate Interim orders issued. Post the case on 23.01.2018.



Member (T)

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Member (J)